

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.16170 of 2022

Kamini Kumari Wife of Avinash Kumar Singh Resident of Janglia, Ward No.-
18, Thawe Road, P.S. and District- Gopalganj. Petitioner.

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
 2. The District Magistrate, Gopalganj.
 3. The District Programme Officer, (Establishment), Gopalganj.
 4. The District Education Officer, Gopalganj.
 5. The Mukhiya cum Chairman Panchayat Employment Committee, Gram Panchayat Raj Chourav, District- Gopalganj.
 6. The Panchayat Secretary, Gram Panchayat Raj Chourav, District- Gopalganj.
- Respondents.

WITH
Civil Writ Jurisdiction Case No. 335 of 2022

Sant Kumar Prasad Son of Ram Ayodhya Prasad, resident of Village -
Nipaniya, P.O. Salempur, P.S. - Isuapur, District - Saran at Chapra.

... .. Petitioner.

Versus

1. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
2. The Director, Primary Education, Education Department, Government of Bihar, Patna.
3. The District Magistrate, Saran at Chapra, District - Saran at Chapra.
4. The District Education Officer, Saran at Chapra, District - Saran at Chapra.
5. The District Programme Officer (Establishment), Saran at Chapra, District - Saran at Chapra.
6. The Block Development Officer, Isuapur Block, District - Saran at Chapra.
7. The Block Education Officer, Isuapur Block, District - Saran at Chapra.
8. The Mukhiya, Gram Panchayat Raj, Nipaniya, Block - Isuapur, District - Saran at Chapra.
9. The Panchayat Secretary, Gram Panchayat Raj, Nipaniya, Block - Isuapur, District - Saran at Chapra.

... .. Respondents.

WITH
Civil Writ Jurisdiction Case No. 7455 of 2022

1. Sita Devi Wife of Shri Bhupendra Kumar Singh Resident of Village-
Pinarthu Khurd, Sonbarsa, P.S. Daraundha, District- Siwan.
2. Sangeeta Kumari Wife of Sri Satish Kumar Gupta Resident of Village-

Ekaderoba, P.S. Thawe, District- Gopalganj.

... .. Petitioners.

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Govt. of Bihar, Patna.
2. The Principal Secretary, Department of Education, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Siwan.
5. The District Programme Officer, Siwan.
6. The Block Development Officer, Pachrukhi, Siwan.
7. The Block Education Officer, Pachrukhi, Siwan.
8. The Pramukh-cum-Chairman, Block Niyojan Unit, Pachrukhi, Siwan.

... .. Respondents.

WITH

Civil Writ Jurisdiction Case No. 7956 of 2022

Bimala Prasad W/o Anil Kumar Manjhi, resident of Village- Jagatpur, P.S. - Barhariya, District- Siwan. Petitioner.

Versus

1. The State of Bihar and through the Principal Secretary, Department of Education, Government of Bihar, Patna.
2. The Principal Secretary, Department of Education, Government of Bihar, Patna.
3. The Director, Primary Education, Education Department, Government of Bihar, Patna.
4. The District Education Officer, Gopalganj.
5. The District Programme Officer (Establishment), Gopalganj, Bihar.
6. The Mukhiya-cum-Chairman, Panchayat Teacher Niyojan Unit, Gram Panchayat Raj, Paithan Patti, Manjha, Gopalganj.
7. The Panchayat Secretary-cum-Secretary, Panchayat Teachers Niyojan Unit, Gram Panchayat Raj, Paithan Patti, Manjha, Gopalganj.

... .. Respondents.

WITH

Civil Writ Jurisdiction Case No. 8092 of 2022

Praveen Kumar Shahi Son of Akhilesh Shahi, Resident of Village- Baraitha, P.O. - Ahiyapur, P.S.- Vijaipur, District – Gopalganj. Petitioner.

Versus

1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, Patna.
2. The District Programme Officer (Estd.), Gopalganj.
3. The Block Development Officer, Vijaipur, District - Gopalganj.

- 4. The Block Education Officer, Vijaipur, District - Gopalganj.
- 5. The Mukhiya, Gram Panchayat Raj, Ahiyapur, Block - Vijaipur, District- Gopalganj.
- 6. The Panchayat Secretary, Gram Panchayat Raj, Ahiyapur, Block - Vijaipur, District - Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 10955 of 2022

Sunil Kumar Yadav Son of Sri Yogendra Chaudhary, Resident of Village -
Sahebganj, Derwa, P.O. - Sonagarhwa, P.S. - Gopalpur, District - Gopalganj.

... .. Petitioner.

Versus

- 1. The State of Bihar through the Director, Primary Education Government of Bihar, New Secretariat, Patna.
- 2. The Director, Primary Education, Government of Bihar, New Secretariat, Patna.
- 3. The District Education Officer, Gopalganj.
- 4. The District Programme Officer (Establishment), Gopalganj.
- 5. The Block Employment Unit, Panchdewari through its Member Secretary the Block Development Officer, Panchdewari, P.O. and P.S. - Panchdewari, District - Gopalganj.
- 6. The Block Education Officer, Panchdewari, P.O. and P.S. - Panchdewari, District - Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 11380 of 2022

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 12923 of 2022

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Noorain son of Late Md. Eakabal, Resident of Village-Vishunpura, P.S.-
Sidhwalia, District-Gopalganj. Petitioner.

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Govt. of Bihar, Patna.
2. The Principal Secretary, Department of Education, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Gopalganj.
5. The District Programme Officer (Estab), Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 15093 of 2022

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Vyas Kumar Singh Son of Jaleshwar Singh, Resident of Village - Khajuriya,
P.S.- Sidhwaliya, District- Gopalganj. Petitioner.

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Govt. of Bihar, Patna.
2. The Principal Secretary, Department of Education, Govt. of Bihar, Patna.
3. The Director, Primary Education

- 3. The Director, Primary Education, Govt. of Bihar, Patna.
 - 4. The District Education Officer, Gopalganj.
 - 5. The District Programme Officer (Est), Gopalganj.
 - 6. The Panchayat Secretary, Gram Panchayat Raj-Virndaban, District - Gopalganj.
 - 7. The Mukhiya Gram Panchayat Majhikha Kala, Block- Fulwariya, District - Gopalganj.
 - 8. The Block Development Officer Fulwariya, District - Gopalganj.
 - 9. The Block Education Officer Fulwariya, District - Gopalganj.
- Respondents.

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WITH

Civil Writ Jurisdiction Case No. 15766 of 2022

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Amire Azam S/o Master Aainuddin, Resident of Village- Alampur, P.O.- Mahamadpur, P.S.- Jamo Bazar, District- Siwan. Petitioner.

Versus

- 1. The State of Bihar through the Additional Chief Secretary, Department of Education, Govt. of Bihar, Patna.
 - 2. The Additional Chief Secretary, Department of Education, Govt. of Bihar, Patna.
 - 3. The District Education Officer, Gopalganj.
 - 4. The District Programme Officer (Establishment), Gopalganj.
 - 5. The Block Development Officer, Uchhakagaon, District - Goapalganj.
 - 6. The Block Education Officer, Uchhakagaon, District - Goapalganj.
 - 7. The Mukhiya, Gram Panchayat Raj, Dahibhata, Block- Uchhakagaon, District - Goapalganj.
 - 8. The Panchayat Secretary, Gram Panchyat Dahibhata, District- Gopalganj.
- Respondents.

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WITH

Civil Writ Jurisdiction Case No. 16673 of 2022

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Rinki Kumari Wife of Alok Kumar Singh @ Alok Singh, Resident of Janglia, Ward No. 18, Thawe Road, P.S. and District- Gopalganj. Petitioner.

Versus</

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 17728 of 2022

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Sujit Kumar Singh Son of Sri Nagendra Singh, Resident of Village -
Mahammadpur, P.O. - Tekniwas, P.S. - Mahammadpur, District - Gopalganj.
... .. Petitioner.

Versus

1. The State of Bihar through the Director, Primary Education, Govt. of Bihar,
New Secretariat, Patna.
2. The District Education Officer, Gopalganj.
3. The District Programme Officer (Establishment), Gopalganj.
4. The Block Development Officer, Barauli, P.O. and P.S - Barauli, District -
Gopalganj.
5. The Block Education Officer, Barauli, P.O. and P.S. - Barauli, District -
Gopalganj.
6. The Mukhiya-cum-Chairman, Panchayat Teachers Employment Committee,
Gram Panchayat Raj, Kahla, Block and P.S. - Barauli, District - Gopalganj.
7. The Panchayat Secretary, Gram Panchayat Raj, Kahla, Block and P.S. -
Barauli, District - Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 18081 of 2022

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Puja Kumari Wife of Rupesh Singh, Resident of Village-

- 2. The District Education Officer, Gopalganj.
- 3. The District Programme Officer (Establishment), Gopalganj.
- 4. The Block Development Officer, Baikunthpur, P.O. and P.S.- Baikunthpur, District- Gopalganj.
- 5. The Block Education Officer, Baikunthpur, P.O. and P.S.- Baikunthpur, District- Gopalganj.
- 6. The Mukhiya-cum-Chairman, Panchayat Teachers Employment Committee, Gram Panchayat Raj, Ajabinagar, Block and P.S.- Baikunthpur, District- Gopalganj.
- 7. The Panchayat Secretary, Gram Panchayat Raj, Ajabinagar, Block and P.S.- Baikunthpur, District- Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 1037 of 2023

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Kiran Kumari D/o of Uma Manjhi Resident of Village- Bhendiya, P.S.- Thawe, District- Gopalganj. Petitioner.

Versus

- 1. The State of Bihar through the Additional Chief Secretary, Department of Education, Govt. of Bihar, Patna.
- 2. The Additional Chief Secretary, Department of Education, Govt. of Bihar, Patna.
- 3. The Director, Primary Education, Govt. of Bihar, Patna.
- 4. The District Education Officer, Gopalganj.
- 5. The District Programme Officer (Estab), Gopalganj
- 6. The Block Development Officer, Gopalganj
- 7. The Block Education Officer, Gopalganj
- 8. The Mukhiya, Gram Panchayat Raj, Chauram, Gopalganj.
- 9. The Panchayat Secretary Gram Panchayat Raj, Chauram, Gopalganj.

... .. Respondents.

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- 5. The District Programme Officer (Estab.), Gopalganj.
 - 6. The Panchayat Secretary, Gram Panchayat Raj, Srisiya, Kuchaikot, District- Gopalganj.
 - 7. The Mukhiya, Gram Panchayat Raj, Srisiya, Kuchaikot, District- Gopalganj.
- Respondents.

WITH
Civil Writ Jurisdiction Case No. 1120 of 2023

Meera Kumari @ Mira Kumari D/o Krishna Pandit, Resident of Village- Harpur Tegarahi, P.S.- Mahammadpur, District- Gopalganj.

... .. Petitioner.

Versus

- 1. The State of Bihar through the Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
 - 2. The Additional Chief Secretary, Education Department, Govt. of Bihar, Patna.
 - 3. The Director, Primary Education, Govt. of Bihar, Patna.
 - 4. The District Education Officer, Gopalganj.
 - 5. The District Programme Officer, Gopalganj.
 - 6. The Panchayat Secretary, Gram Panchayat Raj Kashi Tegarahi, Gopalganj.
 - 7. The Mukhiya-Cum- Chairman of Panchayat Employment Committee, Gram Panchayat Raj, Kashi Tegarahi, Gopalganj.
- Respondents.

WITH
Civil Writ Jurisdiction Case No. 1124 of 2023

Arjun Kumar Thakur Son of Sri Bikrama Thakur Resident of Village- Usri Mahalmunj, P.O.- Paharpur, P.S.- Baikunthpur, District- Gopalganj.

... .. Petitioner.

Versus

- 1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
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... .. Respondents.

WITH
Civil Writ Jurisdiction Case No. 4554 of 2023

1. Ranjana Kumari Wife of Shri Ripu Kumar Dixit, Resident of Koreya Dixit, P.O.-Jagtaul, Koreya, District Gopalganj, Pin-841426.
2. Nagma Shaheen, Daughter of Shri Shamshad Ali, Resident of Village-Tarwara, P.O.-Tarwara, District-Siwan, Pin-841506.
3. Parween Zafri, Wife of Shri Javed Ahmad, Resident of House No.53 KH, Village-Pipra, P.O. Pipra, District-Gopalganj, Pin-841427.
4. Babuddin Ali, son of Shri Mokhtar Ali, Resident of Village-Saraiya, Post-Saraiya, District-Siwan, Pin-841506.
5. Ghulam Husain, Son of Shri Sageer Ahmad, Resident of Barasara, Barharia, P.O. Barharia, District Siwan, Pin-841232.
6. Jitendra Kumar Manjhi, son of Shri Sivbalak Manjhi, Resident of 70, Tilsandi, Braharia, P.O. Barharia, District Siwan, Pin-841232.
7. Pramod Paswan, son of Shri Baijnath Paswan, Resident of UkhaiPurab Patti, P.O.-Ukhai, District Siwan, Pin-841227.
8. Dharmendra Kumar Bhakta, son of Shri Jagdish Bhakta, resident of Village-Dihiya, PipraNaryan, Post-Dindayalpur, District-Siwan, Pin-841506.
9. Sarita Singh, Wife of Shri Vinay Kumar Prasad, Resident of Kothuasarangpur, P.O.-Kothuasarangpur, District-Siwan, Pin-841238.
10. Gudiya Kumari, Wife of Shri Kumar Manikant, Resident of Vilage-New Bhupatipur, South Bhupatipur, Post-Sheikhpura, District-Patna, Pin-800020.
11. Sangita Kumari Wife of Sri Rajesh Singh, Resident of Uttar Tola Itwa, P.S.-Itwa, District-Siwan, Pin-841241.

... .. Petitioners.

Amit Kumar Son of Late Bishwanath Ray Ward No. 10, resident of village- Hansanpura, Post Office Bansohi, Police Station - Bhagwanpur Hat, District – Siwan. Petitioner.

Versus

- 1. The State of Bihar through the Chief Secretary, Govt. of Bihar.
- 2. The Additional Chief Secretary-cum-Principal Secretary Education Department, Govt. of Bihar, Patna.
- 3. The Director, Primary Education, Education Department, Govt. of Bihar, Patna.
- 4. The District Magistrate, Saran.
- 5. The District Education Officer, Saran.
- 6. The District Programme Officer (Establishment), Saran.
- 7. The Block Development Officer, Manjhi, Saran.
- 8. The Block Education Officer, Manjhi, Saran.
- 9. The Panchayat Secretary, Gram Panchayat Raj Balesra, Manjhi, Saran.
- 10. The Mukhiya, Gram Panchayat Raj Balesra, Manjhi, Saran
- 11. The Headmaster, Govt. Primary School Kohra Balak, Manjhi, Saran.

... .. Respondents.

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WITH

Civil Writ Jurisdiction Case No. 9405 of 2023

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Ajay Kumar Anand Son of Shivnandan Yadav Resident of Village- BHawanipur, PO and PS- Bhawanipur, District-Purnea, Bihar.

... .. Petitioner.

Versus

- 1. The State of Bihar through Principal

... .. Petitioner.

Versus

1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
2. The District Education Officer, Gopalganj.
3. The District Programme Officer (Establishment), Gopalganj.
4. The Block Development Officer-cum-Secretary, Block Teacher Employment Unit, Baikunthpur, P.O. and P.S.- Baikunthpur, District- Gopalganj.
5. The Block Education Officer, Baikunthpur, P.O. and P.S.- Baikunthpur, District- Gopalganj.

... .. Respondents.

WITH

Civil Writ Jurisdiction Case No. 10732 of 2023

Niku Wife of Sri Mukesh Kumar Shukla, resident of Village and P.O.-
Khajuhatti, P.S.-Baikunthpur, District-Gopalganj. Petitioner.

Versus

1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
2. The District Education Officer, Gopalganj.
3. The District Programme Officer (Establishment), Gopalganj.
4. The Block Education Officer, Baikunthpur, P.O. and P.S.-Baikunthpur, District-Gopalganj.
5. The Panchayat Secretary, Gram Panchayat Raj, Dharmbari, Block and P.S.- Baikunthpur, District-Gopalganj.

... .. Respondents.

WITH

Civil Writ

- 1. The State of Bihar through the Additional Chief Secretary, Department of Education, Govt. of Bihar, Patna.
 - 2. The Additional Chief Secretary, Department of Education, Govt. of Bihar, Patna.
 - 3. The Director, Primary Education, Govt. of Bihar, Patna.
 - 4. The District Education Officer, Nalanda.
 - 5. The District Programme Officer (Estb.), Nalanda.
 - 6. Block Development Officer, Nalanda, District Nalanda.
 - 7. The Block Education Officer, Nalanda, District Nalanda.
 - 8. The Panchayat Secretary, Gram Panchayat Raj, Sirnawan, District Nalanda.
- Respondents.

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WITH

Civil Writ Jurisdiction Case No. 16458 of 2023

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Mamta Kumari @ Mamata Kumari Wife of Sri Yogendra Kumar Resident of Sri Ram Nagar, Hajiyapur Ward No. 26, P.S.-Gopalganj Town, District-Gopalganj.

... .. Petitioner.

Versus

- 1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
 - 2. The District Education Officer, Gopalganj.
 - 3. The District Programme Officer (Establishment), Gopalganj.
 - 4. The Block Panchayati Raj Officer, Phulwariya, P.O. and P.S.-Phulwariya, District-Gopalganj.
 - 5. The Block Education Officer, Phulwariya, P.O. and P.S.-Phulwariya, District-Gopalganj.
 - 6. The Mukhiya-Cum-Chairman, Panchayat Employment Committee, Gram Panchayat Raj, Churamanchak, P.O. and P.S.-Phulwariya, District-Gopalganj.
 - 7. The Panchayat Secretary, Gram Panchayat Raj, Churamanchak, P.O. and P.S.-Phulwariya, District-Gopalganj.
- Respondents.

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WITH

Civil Writ Jurisdiction Case No. 17645 of 2023

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- 4. The Block Development Officer-cum-Secretary, Block Teacher Employment Unit, Baikunthpur, P.O. and P.S. - Baikunthpur, District - Gopalganj.
- 5. The Block Education Officer, Baikunthpur, P.O. and P.S. - Baikunthpur, District - Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 17679 of 2023

Shyamli @ Shyamali Daughter of Jay Nath Singh Resident of Lodipur, China Kothi, Near Bihar Fire Service, Patna, P.S.-Kotwali, District-Patna, Presently Working as Block as Block Teacher in Upgraded Middle School, Balahan, Block-Baikunthpur, District- Gopalganj. Petitioner.

Versus

- 1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
- 2. The District Education officer, Gopalganj.
- 3. The District Programme Officer (Establishment), Gopalganj.
- 4. The Block Development Officer-Cum-Secretary, Block Teacher Employment Unit, Baikunthpur, P.O. and P.S.-Baikunthpur, District-Gopalganj.
- 5. The Block Education Officer, Baikunthpur, P.O. and P.S.-Baikunthpur, District-Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 17762 of 2023

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... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 18173 of 2023

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1. Sarita Kumari @ Sarita Devi Prem Kumar Prasad, Resident of Village- Musehari, Police Station- Jamo Bazar, District- Siwan.
2. Manoj Kumar Singh, Son of Yogendra Singh, resident of village - Hariharpur (Kala), Police Station - Goreyakothi, District - Siwan.
3. Ajit Kumar Singh, Son of Shri Thakur Singh, resident of village- Hariharpur (Kala), Police Station - Goreyakothi, District - Siwan.
4. Anuj Singh, Son of Amarjit Singh, resident of village - Mirzapur, Gorea Kothi, Police Station - Goreyakothi, District - Siwan.
5. Ghanshyam Tiwari, Son of Harishankar Tiwari, resident of village Hulas Chapra, Police Station - Goreyakothi, District - Siwan.
6. Hari Mohan Tiwary, Son of Ramendar Tiwary, resident of House No. 106, Madhuban Enclave, G.T. Road, Khera Dharpura, Police Station - Gautam Buddha Nagar, Uttar Pradesh.
7. Mritunjay Kumar Pandey, Son of Raghaw Rabindra Pandey, resident of village Goriakothi, Police Station- Goriakothi, District - Siwan.

... .. Petitioners.

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Additional Chief Secretary-cum- the Principal Secretary, Department of Education, Government of Bihar, Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The District Magistrate, Siwan.
5. The District Education Officer, Siwan.
6. The District Programme Officer (Establishment), Siwan.
7. The Chairman of Block Employment Committee- cum - Prak

- 2. District Magistrate, District- Gopalganj.
 - 3. Director, Primary Education, Govt. of Bihar, Patna.
 - 4. District Education Officer, District- Gopalganj.
 - 5. District Programme Officer (Establishment), District Gopalganj.
 - 6. The Block Education Officer, Kuchaikot, District-Gopalganj.
 - 7. The Panchayat Secretary -cum- Secretary Employment Unit Gram Panchayat Bankatta, Kuchaikot, District- Gopalganj.
- Respondents.

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WITH

Civil Writ Jurisdiction Case No. 18362 of 2023

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Jamila Khatoon @ Jamila Khatun Wife of Md. Shah Alam, Resident of Village and P.O. - Barahima, P.S. - Sidhwaliya, District - Gopalganj.

... .. Petitioner.

Versus

- 1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
 - 2. The District Education Officer, Gopalganj.
 - 3. The District Programme Officer (Establishment), Gopalganj.
 - 4. The Block Panchayati Raj Officer, Barauli, P.O. and P.S. - Barauli, District - Gopalganj.
 - 5. The Block Education Officer, Barauli, P.O. and P.S. - Barauli, District - Gopalganj.
 - 6. The Panchayat Secretary-cum-Secretary, Panchayat Teacher Employment Unit, Gram Panchayat Raj, Rampur, P.O. - Rampur, Block and P.S. - Barauli, District - Gopalganj.
- Respondents.

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WITH

Civil Writ Jurisdiction Case No. 18409 of 2023

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Sunil Kumar Singh Son of Shri Rambahadur Singh, Resident of village-Seriyam, Post Office - Baiju Barhoga, Seria, Police Station - Baikunthpur, District Gopalganj. At present posted and working as Prak

Employment Unit Baikunthpur, District - Gopalganj.

- 7. The Block Education Officer, Baikunthpur, District - Gopalganj.
- 8. The Block Panchayati Raj Officer-cum- the Executive Officer, Panchayat Samiti Baikunthpur, District - Gopalganj.

... .. Respondents.

WITH
Civil Writ Jurisdiction Case No. 436 of 2024

- 1. Arjun Kumar son of Late Hiralal Singh, resident of village - Sipah, Post Office and Police Station - Basantpur, District - Siwan. At present posted and working as Prakhand Teacher in Govt. Upgraded Middle School Madarpur (Rajput Tola), Anchal - Lakri Nabiganj, District Siwan.
- 2. Satish Kumar Dubey Son of Janardan Dubey, Resident of village -Narayanpur, Post Office - Uchkagaon, Police Station - Kuchaikot, District - Gopalganj. At present posted and working as a Prakhand Teacher in Govt. Upgraded Middle School Jalalpur Hindi, Anch

Office Ratanpura, Police Station - Gopalpur, District - Gopalganj. At present posted and working as a Prakhanda Teacher in Govt. Upgraded Middle School Basauli, Anchal - Lakri Nabiganj, District - Siwan

11. Nitu Kumari Daughter of Shailanath Singh, Resident of village and Post Office - Kawalpur, Police Station Goreyakothe, District - Saran at Chapra. At present posted and working as a Prakhanda Teacher in Govt. Upgraded Middle School Barwan Dumri, Anchal - Lakri Nabiganj, District - Siwan.
12. Md. Ziyaul Rahman @ Md. Ziyau Rehman Son of Ainul Haque Ansari, Resident of village - Mustafabad, Post Office Chainpur, Police Station Goreyakothe, District - Siwan. At present posted and working as a Prakhanda Teacher in Govt. Kanya Middle School Nandpur, Anchal - Lakri Nabiganj, District - Siwan.
13. Kumari Arti Kushwaha Wife of Chandan Kumar, Resident of village and Post Office Uchkagaon, Police Station - Kuchaikot, District - Gopalganj. At present posted and working as a Prakhanda Teacher in Govt. Middle School Bishunpura, Anchal Lakri Nabiganj, District - Siwan.
14. Ajay Kumar Gupta, Son of Yogendra Prasad Gupta, Resident of village and Post Office - Sasamusa, Police Station - Kuchaikot, District - Gopalganj. At present posted

- 2. The Additional Chief Secretary cum the Principal Secretary, Education Department, Govt. of Bihar, Patna.
- 3. The Director, Primary Education, Govt. of Bihar, Patna.
- 4. The District Education Officer, Siwan.
- 5. The District Programme Officer (Establishment), Siwan.
- 6. The Block Development Officer Lakri Nabiganj, District-Siwan.
- 7. The Block Education Officer, Lakri Nabiganj, District-Siwan.
- 8. The Block Panchayat Raj Officer cum the Block Development Officer, Lakri Nabiganj, District-Siwan.
- 9. The Panchayat Secretary, Gram Panchayat Raj Lakri Nabiganj, Block-Lakri Nabiganj, District-Siwan.
- 10. The Secretary, Block Employment Unit, Block-Lakri Nabiganj, District-Siwan.

... .. Respondents.

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WITH

Civil Writ Jurisdiction Case No. 1001 of 2024

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Murshid Alam Son of Rahmuddin, Resident of Village and Post Office - Khawaspur, Ward No. 8, Khawaspur Tola Malikana, Near- Road, Police Station - Basantpur, District – Siwan.

- 2. The District Education Officer, Gopalganj.
- 3. The District Programme Officer (Establishment), Gopalganj.
- 4. The Block Development Officer-cum-Secretary, Block Teacher Employment Unit, Baikunthpur, P.O. and P.S. - Baikunthpur, District - Gopalganj.
- 5. The Block Education Officer, Baikunthpur, P.O. and P.S. - Baikunthpur, District - Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 3103 of 2024

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Anil Kumar Srivastva Son of Late Laxman Prasad Shrivastva @ Laxuman Prasad Srivastva, Resident of village - Bhagwanpur, P.S. - Thawe, District- Gopalganj. Petitioner.

Civil Writ Jurisdiction Case No. 3883 of 2024

Ganesh Kumar Singh Son of Dwarika Nath Singh, resident of Village-Dharmbari, P.S - Baikunthpur, District – Gopalganj. Petitioner.

Versus

- 1. The State of Bihar through Additional Chief Secretary, Education Department, New Secretariat, Patna.
- 2. State Appellate Authority through its Chairperson, Education Department 5C-D, Niyojan Bhawan, Bailey Road, Patna.
- 3. District Education Officer, Gopalganj.
- 4. District Programme Officer (Establishment), Gopalganj, Education Department, District - Gopalganj.
- 5. Block Education Officer, Baikunthpur, District - Gopalganj.

... .. Respondents.

WITH

6. The Block Education Officer, Baikunthpur, District Gopalganj.
... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 4178 of 2024

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1. Sumitra Kumari Wife of Mankeshwar Sah, Resident of Village Uchkagaon, Post Office -Uchkagaon, District - Gopalganj Presently residing at Nabihata Kail, District -Siwan, At present posted and working as Prakhand Teacher in Govt. Upagraded Middle School Suryapura Ahir Toli, Anchal - Basantpur, District - Siwan.
2. Mani Prakash Dubey, Son of Om Prakash Dubey, Resident of Village 9, Narayan Pur, Narayaneshwar Mandir, Police Station Kuchaikote, District - Gopalganj, At present posted and working as a Prakhand Teacher in Govt. Higher Secondary 10 Plus 2 School, Karcholiya, Anchal Basantpur, District - Siwan.
- Petitioners.

Versus

1. The State of Bihar through the Chief Secretary, Govt.

- 4. The District Magistrate, Siwan.
- 5. The District Education Officer, Siwan.
- 6. The District Programme Officer (Establishment), Siwan.
- 7. The Block Development Officer, Hussainganj, Siwan.
- 8. The Block Education Officer, Hussainganj, Siwan.
- 9. The Block Panchayati Raj Officer, Hussainganj, Siwan.
- 10. The Panchayat Secretary Gram Panchayat Raj Habibganj, Anchal-Hussainganj, District-Siwan.

... .. Respondents.

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WITH

Civil Writ Jurisdiction Case No. 5932 of 2024

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- 1. Amarjeet Kumar Hari Narayan Shah, Resident of Village- Chitauli Bazar, Chittauli Kala, Police Station- Goreyakothi, District - Siwan.
- 2. Bikash Kumar @ Vikas Kumar, son of Arjun Singh, resident of village - Hariharpur Kala, Police Station - Goreyakothi, District - Siwan.
- 3. Bina Kumari, Daughter of Bhuneshwar Singh, resident of village - Barh

1. Jairam Rajak Son of Shri Magister Rajak Resident of village -Tiyay, Ward No. 1, TA, Police Station-Andar, District-Siwan. At present posted and working as Prakhand Teacher in Govt. Upgraded Middle School Suryapura, Anchal-Ziradei, District-Siwan.
 2. Dinesh Kumar Ram Son of Shri Rambachan Ram Resident of village Bangra Ujjain, Miyan Ke Bhatkan, Police Station - Andar, District-Siwan. At present posted and working as Prakhand Teacher in Govt. Upgraded School Hirmakariyar, Anchal - Ziradei, District-Siwan.
- Petitioners.

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna.
2. The Additional Chief Secretary -cum- the Principal Secretary, Department of Education, Government of Bihar Patna.
3. The Director, Primary Education, Government of Bihar, Patna.
4. The District Magistrate, Siwan.
5. The District Education Officer, Siwan.
6. The District Programme Officer (Establishment), Siwan.
7. The Secretary-cum- the Block Development Officer, Block

Civil Writ Jurisdiction Case No. 9061 of 2024

Prem Prakash Dubey Son of Atma Nand Dubey, resident of Village- Nagwa,
P.O.- Charauli, P.S.- Bhagwanpur Hat, District- Siwan. Petitioner.

Versus

- 1. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
- 2. The Director, Primary Education, Education Department, Government of Bihar, Patna.
- 3. The District Magistrate, Siwan.
- 4. The District Education Officer, Siwan.
- 5. The District Programme Officer (Establishment), Siwan.
- 6. The Block Development Officer, Bhagwanpur Hat, District- Siwan.
- 7. The Block Education Officer, Block- Bhagwanpur Hat, District- Siwan.
- 8. The Block Panchayati Raj Officer-cum-Executive Officer, Panchayat Samiti, Bhagwanpur Hat, District- Siwan.
- 9. Headmaster, Utkramit Madhya Vidyalaya, Chaugethiya, P.S. and Block- Bhagwanpur Hat, District- Siwan.

1. Bharosha Kumari @ Bharosa Kumari Daughter of Krishna Prasad Gupta, Wife of Sri Birendra Kumar Prasad, Resident of Village- Karahi Khurd, P.O. and P.S.- Basantpur, District- Siwan.
2. Manish Kumar Pal, Son of Mohar Lal Prasad, Resident of Village and P.O.- Barkagaon, P.S.- Bhagwanpur Hat, District- Siwan.
3. Pawan Kumar Singh, Son of Prabhunath Singh, Resident of Village- Lauwan Khurd, P.O.- Mirzapur, P.S.- Janta Bazar, District- Chapra.

... .. Petitioners.

Versus

1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
2. The District Education Officer, Siwan.
3. The District Programme Officer (Establishment), Siwan.
4. The Block Education Officer, Bhagwanpur Hat, P.O. and P.S. - Bhagwanpur Hat, District- Siwan.
5. The Panchayat Secretary, Gram Panchayat Raj, Khedhwa, Block- Bhagwanpur Hat, District- Siwan.

... .. Respondents.

7. The Secretary, Block Teacher Niyojan Unit, Block- Guthani, Distt- Siwan.
... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 11137 of 2024

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1. Rajnish Kr. Bhargav S/O- kameshwar Singh R/o vill-Maghari, P.O-Saghar Sultanpur, P.s- Bhagwanpur Hat, District-Siwan.
2. Manoj Kumar Yadav @ Manoj Yadav S/O-Udaynarayan Yadav R/O- Vill and P.O- Khajuri, P.S- Sasamusa, Distt- Gopalganj.
3. Firoj Ahmad S/O- Dil Mohammad R/O- Vill- Alampur, P.O- Mohammadpur, P.S- Barharia, Distt- Siwan.
4. Alka Kumari W/O- Dev Kumar Singh R/O- Vill- Raghunathpur Tola Koninaya, P.O- Rampur, P.s-kesharia, Distt-east Champaran.
5. Seeta Kumari @ Seeta Singh D/O Sujit kumar R/O Vill and P.O- Sultanpur (Urdu), P.S- Bhagwanpur Hat, Distt-Siwan.

- 5. The Secretary Teacher Employment Unit-cum-Block Development Officer, Baikunthpur, District-Gopalganj.
- 6. The Member cum Block Education Officer, Baikunthpur, District-Gopalganj.

... .. Respondents.

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WITH
Civil Writ Jurisdiction Case No. 11855 of 2024

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- 1. Baby Kumari D/o Rambalak Singh R/o Village-Bhadal, P.O. Bhimpur, P.S. Barharia, District-Siwan.
- 2. Kumari Mira D/o Sri Ramdeo Prasad, W/o-Surendra Prasad R/o Village-Kodai, P.O. Chap, P.S. Pachrukhi, District-Siwan.
- 3. Nitu Kumari D/o Yogendra Prasad, W/o-Santosh Kumar R/o Village-Gudhni, P.O. and P.S. Gudhni, District-Siwan.</

- 5. Ajmat Parwin D/o-Md. Asalam R/o Village-Kadipur, P.O.-Nagra, P.S.-Khaira, District-Chapra.
- 6. Abhay Kumar S/o Sawaliya Prasad R/o Village-Mahpur, P.O.-Hardiya, P.S.-Sarai, District-Siwan.

... .. Petitioners.

Versus

- 1. The State of Bihar through the Additional Chief Secretary, Education Department, Government of Bihar, Patna.
- 2. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
- 3. The Director, Primary Education, Government of Bihar Patna.
- 4. The District Education Officer, Siwan.
- 5. The District Programme Officer (Establishment), Siwan.
- 6. The Block Education Officer, Basantpur, Distt.-Siwan.
- 7. The B.D.O. Cum Secretary, Block Teacher Niyojan Unit, Block-Basantpur Block, Distt-Siwan.

... .. Respondents.

- 2. Sachhidanand Kumar, Son of Late Bechu Ram, resident of Village-Bedhna, P.O. Narsanda, P.S.-Harnaut, District-Nalanda.
- 3. Rajesh Kumar, son of Kishori Prasad, resident of Village-Gopibigha, P.O.-Tulsigarh, P.S.-Chandi, District-Nalanda.

... .. Petitioners.

Versus

- 1. The State of Bihar through the Director, Primary Education, Govt. of Bihar, New Secretariat, Patna.
- 2. The District Education Officer, Nalanda at Biharsharif.
- 3. The District Programme Officer (Establishment), Nalanda at Biharsharif.
- 4. The Block Education Officer, Chandi, P.O. and P.S.-Chandi, District-Nalanda at Biharsharif.
- 5. The Panchayat Secretary, Gram Panchayat Raj Gangoura, Block-Chandi, District-Nalanda at Biharsharif.
- 6. The Mukhiya Gram Panchayat Raj, Gangoura, Block-Chandi, District-Nalanda at Biharsharif.

... .. Respondents.

- Department, Government of Bihar, Patna.
2. The Additional Chief Secretary, Education Department, Government of Bihar, Patna.
 3. The Director, Primary Education, Education Department, Government of Bihar, Patna.
 4. The District Education Officer, Siwan. 5. The District Programme Officer (Est.), Siwan.
 6. The Block Education Officer, Pachrukhi Block, District- Siwan.
 7. The Block Development Officer, Pachrukhi Block, District- Siwan.

... ... Respondents.

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WITH

Civil Writ Jurisdiction Case No. 12965 of 2024

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1. Pratima Kumari Daughter of Shyam Nandan Prasad, Wife of Dhananjay Kumar Chakravarti, Resident of Village-Kalyanpur Bali, P.O.-Jagatpur, P.S.- Chandi, District-Nalanda.
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4). Held: Once a recruitment process is concluded, appointments cannot be made from expired panels or lists (Para 20). Any appointment made outside the prescribed recruitment process is void ab initio (Para 22). Cases cited: State of Bihar v. Upendra Narayan Singh [(2009) 5 SCC 65], Union of India v. O. Chakradhar [(2002) 3 SCC 146] (Para 21).

- District Appellate Authorities – No Power to Make Appointments - The petitioners approached the District Appellate Authorities claiming vacancies had arisen due to resignations of earlier appointees (Para 5). The District Appellate Authorities, without jurisdiction, directed their appointment (Para 23). Held: Appointments to public posts must be made by the competent appointing authority, not appellate authorities (Para 24). Actions that are prohibited directly cannot be achieved indirectly (*quando aliquid prohibetur ex directo, prohibetur et per obliquum*) (Para 22). Cases cited State of Orissa v. Mamata Mohanty [(2011) 3 SCC 436], K. Manjusree v. State of Andhra Pradesh [(2008) 3 SCC 512] (Para 23).
- Articles 14 & 16 of the Constitution – Equal Opportunity in Public Employment - The appointment of petitioners by the District Appellate Authorities arbitrarily excluded other eligible candidates (Para 21).
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- Lapse of Time Bars Claims to Appointment - The petitioners delayed approaching the District Appellate Authorities by over 6-8 years after the recruitment process concluded in 2010** (Para 25). Delay in asserting a claim for appointment makes it legally unsustainable (Para 28). Appointments cannot be claimed indefinitely once a recruitment cycle has closed (Cases cited: Union of India v. Tarsem Lal [(2006) 10 SCC 145], Delhi Jal Board v. Mahinder Singh [(2000) 7 SCC 210] (Para 28).
- Recruitment exercises cannot be reopened after their conclusion (Para 24) S. Renuka v. State of Tamil Nadu* [(2022) 9 SCC 95] (Para 24). - Dismissal of the Writ Petition – No Interference Required - The High Court **upheld the State Appellate Authority's decision and dismissed the petitioners' claim for appointment (Para 29). The writ court cannot direct appointments contrary to statutory recruitment processes (Para 29). Cases cited Union Public Service Commission v. Girish Jayanti Lal Vaghela* [(2006) 2 SCC 482] (Para 29).

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.16170 of 2022

Kamini Kumari Wife of Avinash Kumar Singh Resident of Janglia, Ward No.-
18, Thawe Road, P.S. and District- Gopalganj. Petitioner.

Versus

1. The State of Bihar through the Principal Secretary, Education Department, Govt. of Bihar, Patna.
 2. The District Magistrate, Gopalganj.
 3. The District Programme Officer, (Establishment), Gopalganj.
 4. The District Education Officer, Gopalganj.
 5. The Mukhiya cum Chairman Panchayat Employment Committee, Gram Panchayat Raj Chourav, District- Gopalganj.
 6. The Panchayat Secretary, Gram Panchayat Raj Chourav, District- Gopalganj.
- Respondents.

WITH
Civil Writ Jurisdiction Case No. 335 of 2022

Ekaderoba, P.S. Thawe, District- Gopalganj.

... .. Petitioners.

Versus

1. The State of Bihar through the Principal Secretary, Department of Education, Govt. of Bihar, Patna.
2. The Principal Secretary, Department of Education, Govt. of Bihar, Patna.
3. The Director, Primary Education, Govt. of Bihar, Patna.
4. The District Education Officer, Siwan.
5. The District Programme Officer, Siwan.
6. The Block Development Officer, Pachrukhi, Siwan.
7. The Block Education Officer, Pachrukhi, Siwan.
8. The Pramukh-cum-Chairman, Block Niyojan Unit, Pachrukhi, Siwan.

... .. Respondents.

